ANNEXURE-4

NAME OF THE CORPORATE DEBTOR : SRI VISHNU ANNAMALAIYAR PAPER MILLS LIMITED DATE OF COMMENCEMENT OF LIQUIDATION : 18.0 LIST OF STAKEHOLDERS AS ON : 18.02.2022

LIST OF OPERATIONAL CREDITORS (EMPLOYEES) AMOUNT IN RS.

SL. NO.	NAME OF AUTHORISED REPRESENTATIVE, IF ANY	NAME OF EMPLOYEE	IDENTIFICATION NO.	DETAILS OF CLAIMS RECEIVED		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET OFF	AMOUNT OF CLAIM REJECTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS IF ANY
				DATE OF RECEIPT	AMOUNT CLAIMED	TOTAL AMOUNT OF CLAIM ADMITTED	AMOUNT OF CLAIM FOR THE PERIOD OF TWELVE MONTHS PRECEDING THE	NATURE OF CLAIM	% OF SHARE IN TOTAL AMOUNT OF CLAIMS ADMITTED					
1	NA	P Sakthivel	2	07.02.2022	2,52,508	2,52,508	0	0		0	0	0	0	Claim admitted on basis of Labour Court Order dt 29.01.2014 and High Court Order.
2	NA	R Gopalsamy	3	07.02.2022	2,26,992	2,26,992	0	0		0	0	0	0	Claim admitted on basis of Labour Court Order dt 29.01.2014 and High Court Order.
3	NA	MMaheswarababu	4	07.02.2022	2,94,592	2,94,592	0	0		0	0	0	0	Claim admitted on basis of Labour Court Order dt 29.01.2014 and High Court Order.
4	NA	R Venkatesan	5	07.02.2022	2,47,112	2,47,112	0	0		0	0	0	0	Claim admitted on basis of Labour Court Order dt 29.01.2014 and High Court Order.
5	NA	M Senthilkumar	6	07.02.2022	219992	219992	0	0		0	0	0	0	Claim admitted on basis of Labour Court Order dt 29.01.2014 and High Court Order.
6	NA	L Janakiraman	7	07.02.2022	371312	371312	0	0		0	0	0	0	Claim admitted on basis of Labour Court Order dt 29.01.2014 and High Court Order.
		TOTAL			**16,12,508**	**16,12,508**								